

of West Bengal, who have been given police protection ; and

(b) the amount of revenue spent on that ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) It would not be in the public interest to disclose the names of ex-Minister of the U. F. Government of West Bengal for whom security arrangements have been made.

(b) The personnel required are drawn from the authorised strength of the State police and so no extra expenditure is involved.

**Lowering of Prices of Raw Material by
STC and M. M. T. C.**

4774. SHRI DEVINDER SINGH GARCHIA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the State Trading Corporation and the Minerals and Metals Trading Corporation have since taken a decision to reduce their margin of profit in order to make it possible for lowering the price of raw materials supplied to small scale industries; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). The sale prices of raw materials for distribution to actual users including those in the small scale sector are determined by the STC and MMTC in the light of the guidelines provided by Government. The sale prices are as low as possible keeping in view the market prices of raw materials which are indigenously available or of their substitutes.

**Expenditure incurred on Perquisites of
Ministers**

4775. SHRI S. N. MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount paid in respect of the

local and Trunk Telephone calls of each of the Ministers individually during the six months from 1st April, 1970 in respect of Telephones provided at their residences ;

* (b) the total number of staff attached to each Minister individually at their residence ;

(c) the total amount of salaries and emoluments paid in respect of such staff ; and

(d) the travelling expenses and other allowances paid to each of the Ministers individually during the above period ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Business in Ferrous Scrap

4776. SHRI GAJRAJ SINGH RAO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether as a result of restrictions imposed on ferrous scrap export, export business in ferrous scrap will not even be worth Rs. 3 crores a year against past average of Rs. 10 crores per year ;

(b) if so, the reasons for maintaining a separate Corporation for canalising scrap export at heavy administrative cost ; and

(c) whether it is the intention of Government to wind up this uneconomic venture or absorb it in the M. M. T. C. or the State Trading Corporation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Export of ferrous scrap is controlled. After meeting this domestic demand surplus stock of available scrap is exported. Recently, there has been a general pick up in the domestic demand for certain categories of scrap as a result of which restrictions have been placed on their exports. Exportable categories are moving as before, and exports during April-September, 1970